

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IN THE MATTER OF
O.A. NO. 497 OF 2024**

News item titled “Impact of Pharmaceutical toxicity on the environment and its regulatory aspects” appearing in Current Science dated 25.02.2024

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News item titled "Impact of Pharmaceutical toxicity on the environment and its regulatory aspects" appearing in Current Science dated 25.02.2024

Counter Affidavit on behalf of Respondent No. 43, Bihar State Pollution Control Board:

I, S. Chandrasekar, Male, aged about 47 years, Son of S. Subramani, residing at No. 03, Aranya Bhawan Niwas, Shaheed Sheikh Peer Ali Khan Marg, Patna, do hereby solemnly affirm and state as follows:

1. That I am presently posted as Member Secretary in Bihar State Pollution Control Board, Patna. I am authorized to file the present counter affidavit on behalf of Respondent no. 43. I am aware of the facts of the present case on the basis of the official records maintained at Bihar State Pollution Control Board, Patna, that I believe to be true. As such, I am competent to depose the present counter affidavit.

2. That the instant Original Application has been taken up suo-moto on the basis of an article titled "Impact of Pharmaceutical toxicity on the

Sl. No. 4904 Date 19/8/24

S. Chandrasekar
who is identified by Advocate...
affirmed and declared contents of
his affidavit apart from this nothing else as
stamp/Court fees etc. 1/3 & Sub rule 4 of
Rule of N.A. 98h before me

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CIVIL COURT PATNA



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environment and its regulatory aspects” published in the ‘Current Science’ dated 25.02.2024.

3. That the Hon’ble Tribunal vide order dated 06.05.2024 was pleased to implead respondents in the matter and further directed the respondents to file their response respectively.

4. That in this regard it is stated that in the State of Bihar there are fifteen (15) pharmaceutical formulation units out of which Six (6) are operational and has obtained a valid Consent to Operate from Bihar State Pollution Control Board (for brevity hereinafter mentioned as ‘State Board’) and Nine (9) have obtained ‘Consent-to-Establish’ from the State Board and as such these nine (9) units is not operational and is under construction. Out of the 15-pharmaceutical formulation units 4 are situated in Patna; 3 in Vaishali; 3 in Muzaffarpur; 2 in Siwan; 1 in Gaya; 1 in Samastipur and 1 in Nalanda, respectively.

A list of the pharmaceutical formulation units located in State of Bihar is annexed and marked as Annexure-1.



5. That at this stage of the matter a short response is being filed bringing on record the number of pharmaceutical formulation units being operated in State of Bihar and a more comprehensive response containing the status of compliance of norms; action taken against non-complying units, etc. will be filed on later stage of the proceedings or upon the direction of the Hon'ble Tribunal, as the case may be.

6. That I have read the contents of the counter affidavit and have understood the same and nothing material has been concealed therefrom.

I identify the Deponent signature/L.I. who has signed in my presence
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[Signature]
 DEPONENT
 (S. CHANDRA SEIKAR)

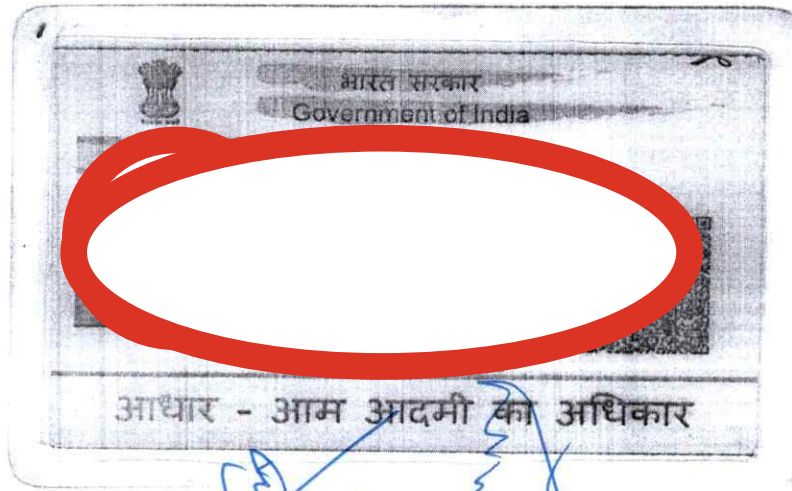
VERIFICATION

Verified at Patna on 19th day of August, 2024, that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from records of the matter and Annexures are true copy of the original, no part of it is false and nothing material has been concealed therefrom.



[Signature]
 DEPONENT
 (S. CHANDRA SEIKAR)

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S.No.	Application	Application Date	Industry Name	Industry Type	Name (main)	Quantity/Unit	Address	District	Category	Application Form	Status	Applicant Name	Mobile No.	Email Id	Application Type	Certificate Type	Latitude	Longitude
1	3905446	29-09-20	ALAXIS PHARMACEUTICALS	1058-Pharmaceuticals	Tablets, no	625 Numbers/Day	INDUSTRIAL AREA HAJIPUR	VAISHALI	RED	both	approved	DR ARVIND KUMAR	8271177500	drarvind159@gmail.com	CTO	new	25.694444	85.239444
2	3315107	29-12-19	ASTER MEDICINE	1999-Miscellaneous (Red)	Tablet, Na	2000000 Numbers/Year	INDUSTRIAL AREA HAJIPUR	VAISHALI	RED	both	approved	RUPESH ANAND	7909071165	astermedicinespvtltd@gmail.com	CTO	new	25.68	85.220001
3	7339454	28-02-23	Fantasy Drugs Private Limited	1058-Pharmaceuticals	TABLETS, NA	97000000 Numbers/Year	Hajipur Industrial Area, Dist. Vaishali, Vill. Jaruha, P.S. Hajipur, Bihar	VAISHALI	RED	both	approved	VIDYA SAGAR	9608981148	fantasyexport@gmail.com	CTO	new	0	0
4	4809842	26-06-21	KRAS PHARMACEUTICAL PVT LTD	2074-Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs and not for commercial purpose)	medicines, Medicines	0.1 Metric Tonnes/Month	C15 INDUSTRIAL AREA FATWAH	PATNA	ORANGE	both	approved	Ravi Shankar	8789965996	office.kraspharmaceuticals@gmail.com	CTO	new	25.50501	85.31877

5	8666826	18-12-23	LIFE CARE SCIENCES	2074-Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs and not for commercial purpose)	TABLETS & CAPSULES, NA	200000 Numbers/Day	AT-MANPUR, BHUSUNDA, PO-NAURANGA, PS-MOFFASIL, DIST-GAYA, STATE-BIHAR, PIN CODE-823003	GAYA	ORANGE	both	approved	MAMTA KUMARI	9297629169	kennybarbie123@gmail.com	CTE	new	0	0
6	8256107	27-09-23	LUNATASH PHARMA	2065-Surgical and medical products including prophylactics and latex	TABLETS (7000 BOXES/DAY), NA	7000 Numbers/Day	AT-PARSHURAMPUR, PO-DUMARI, PS-FATUHA, DIST-PATNA, STATE-BIHAR, PIN CODE-804201	PATNA	ORANGE	both	approved	KUMARI DEEPALI	9334853301	vikashky06@gmail.com	CTE	new	0	0
7	5186128	18-09-21	M/S M. LIFE HEALTHCARE	3999-Miscellaneous (Green)	MEDICINE AND VACCINE, NA	00 Metric Tonnes/Day	AT-Bihar Udyog Mandal, P.S - Deep Nagar, Dist- Nalanda (BIHAR)	NALANDA	GREEN	both	approved	MADHUMITA SINHA	9931027579		CTE	new	25.1546	85.499206

8	7791859	07-07-23	M/S Ornate Labs Pvt. Ltd.	1080-Pharmaceutical R & D activities (For sustained release/ extended release of drugs only and not for commercial purpose)	TABLET, 5000	5000 Numbers/hour	BELA INDUSTRIAL ESTATE MUZAFFARPUR	MUZAFFARPUR	RED	both	approved	Sri Binod Kumar Thakur	9431025823	ornatelabs muzaffarpur@gmail.com	CTO	reNew	26.100956	85.40879
9	7653441	15-05-23	M/S RAMPION LABORATORY	1058-Pharmaceuticals	TABLET, NA	6000 Numbers/hour	AT+P.O.-CHANDRAHATTI, P.S.-KURHAN I, DIST-MUZAFFARPUR 844120	MUZAFFARPUR	RED	both	approved	AJIT KUMAR	9801300304	ankur_6211@yahoo.co.in	CTE	new	0	0
10	9543548	05-07-24	M/S ROOTPURE WELLNESS PRIVATE LIMITED	3002-Ayurvedic and homeopathic medicines (without boiler)	TABLET, TABLET - 60	60 Kg/Day	INDUSTRIAL PLOT NO.-11 MEGA FOOD PARK, DAMODARPUR OF MOTIPUR CLUSTER, DIST-MUZAFFARPUR 843111	MUZAFFARPUR	GREEN	both	pending	SUBODH KUMAR AND OTHER	9910005288	subodhku mar@rootpure.com	CTE	new	26.292218	85.08052

11	9269717	10-05-24	M/s SHERAM HEALTH CARE PRODUCTS PRIVATE LIMITED	2074-Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs and not for commercial purpose)	Tablet, Capsule, Syrup, na	186100000 Numbers/ Year	Vill- Makhdum Sarai ward No-13 P.s- Siwan, Thana No-244 Plot No D-12, Khata No-132 Industrial Area New Siwan, Phase-1 Pin code-841226	SIWAN	ORANGE	both	pending	NIKHAT PERWEEN	7004922736	israilmohammed@yahoo.com	CTE	new	0	0
12	9265564	10-05-24	M/s SHERAM LABS	2074-Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs and not for commercial purpose)	Tablet, Capsule, Syrup, na	9717000 Numbers/ Year	VILL-MAKHNUM SARAI WARD NO-13 P.S-SIWAN, THANA NO-244 PLOT NO-D-11, KHATA NO-132 INDUSTRIAL AREA NEW SIWAN, PHASE-1 PIN CODE-841226	SIWAN	ORANGE	both	pending	NIKHAT PERWEEN	9386561994	Haider263@gmail.com	CTE	new	0	0
13	5109653	02-09-21	NEW AUSHDHI	1058-Pharmaceuticals	MEDICINE, NIL	60770000 Numbers/ Year	PLOT NO. - 72 (P), INDUSTRIAL AREA, PANDAUL, DISTT-MADHUBANI	SAMASTIPUR	RED	both	approved	Kalpna Jha	8825107214	mkjha1308@gmail.com	CTE	new	26.246131	86.069078

14	9621051	18-07-24	PUREFORM LABS	3002- Ayurvedic and homeopath ic medicines (without boiler)	TABLETS & CAPSULE S, NA	200000 Numbers/ Day	B1-6 (GF) FATUHA INDUSTRIAL AREA, FATUHA- 803201	PATNA	GREEN	both	approved	RAMANU J KUMAR SINHA	8240171076	pureforml absindia@ gmail.com	CTE	new	25.501438	85.312302
15	8616523	11-12-23	RIKON PHARMACEUTICALS PVT LTD	2999- Miscellaneous (Orange)	TABLETS , NA	500000 Numbers/ Month	AT- INDUSTRIAL AREA FATUHA PO- FATUHA PS- FATUHA DIST- PATNA STATE- BIHAR PIN CODE- 803201	PATNA	ORANGE	both	approved	CHOUDHARY KRISHNA KUMAR SINGH	9835251178	krishna.rikon@gmail.com	CTO	new	0	0